

of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government of the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1995-96.
- (2) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-1166/96]

Annual Report and Review by the Govt. of the working of Bharat Refractories Ltd., Bokaro for 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon etc.

[English]

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : Sir, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (a) (i) Review by the Government of the working of the Bharat Refractories Limited, Bokaro, for the year 1995-96.
 - (ii) Annual Report of the Bharat Refractories Limited, Bokaro, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1167/96]

- (b) (i) Review by the Government of the working of the Hindustan Zinc Limited, Udaipur, for the year 1995-96.
- (ii) Annual Report of the Hindustan Zinc Limited, Udaipur, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1168/96]

- (c) (i) Review by the Government of the working of the Bharat Gold Mines Limited, Karnataka, for the year 1995-96.
- (ii) Annual Report of the Bharat Gold Mines Limited, Karnataka, for the year 1995-96, alongwith Audited Accounts and

comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1169/96]

- (d) (i) Review by the Government of the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1995-96.
- (ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1170/96]

- (e) (i) Review by the Government of the working of the Hindustan Copper Limited, Calcutta, for the year 1995-96.
- (ii) Annual Report of the Hindustan Copper Limited, Calcutta for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1171/96]

- (2) A copy each of the following papers (Hindi and English versions) :

(i) Memorandum of Understanding between the Hindustan Zinc Limited and the Ministry of Mines for the year 1996-97.

[Placed in Library, See No. LT-1172/96]

(ii) Memorandum of Understanding between the Mineral Exploration Corporation Limited and the Ministry of Mines for the year 1996-97.

[Placed in Library, See No. LT-1173/96]

Indian Post Office Rules, 1996 and Annual Report and Review by the Govt. of the working of ITI Ltd., Bangalore for 1995-96 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon etc.

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : Mr. Speaker, Sir I beg to lay on the Table-

- (1) A copy of the Indian Post Offices (Second Amendment) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 427(E) in Gazette of India dated the 18th September, 1996, under sub-section (4) of section 74 of the Indian Post Office Act, 1898.

[Placed in Library, See No. LT-1174/96]